

### Import of Rail Accident Safety Electronic Gadget

4025. DR. VASANT KUMAR PANDIT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Electronic Corporation of India Limited at Secunderabad had offered to Railways a 'Rail Accident Safety' electronic gadget to put automatic brakes for safety;

(b) whether the Railway Board has decided to import such gadget instead of using the indigenous device;

(c) whether the High-powered Steering Committee, under the Chairmanship of Chairman Railway Board is also thinking of importing computerised information on goods, rolling stock and customer service mechanism;

(d) whether such computerised systems cannot be made by E.C.I.L. and other electronic establishments in India;

(e) whether ultra-modern next Generation Electronic imported systems are absolutely necessary in preference to the available technology in India; and

(f) if so, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) No.

(c) It has been decided that the computerised freight operations information system will be a combination of centralised and decentralised functions. The centralised core functions will include control of wagons; locomotives; train movements; routing of traffic and empty wagon distribution.

The decentralised/distributed functions will include terminal and yard management; locomotive and wagon repairs; crew and fuel management; accounting and waybilling, etc.

For the centralised system, it is proposed to adopt a proven foreign system along with consultancy support. The decentralised system, either at regional or zonal levels, based on techno-economic considerations, will be developed indigenously.

(d) to (f). Computers currently manufactured by E.C.I.L. and other electronic establishments in India are comparatively small and are not suitable for major applications, particularly the centralised core functions. Besides, computers for the central system have to be capable of running the adopted and modified proven software.

Detailed requirements of regional/zonal and other computers are currently being worked out and a decision about procurement of computer hardware for the decentralised functions will be taken after the detailed specifications are finalised.

### People suffering from classified diseases

4026. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the figures of each classified disease viz. typhoid, infective hepatitis, dysentery and gastroenteritis per 1,000 population for Delhi, Madhya Pradesh, Himachal Pradesh, Punjab, Bihar and Uttar Pradesh as compared to the all-India average for each disease per 1,000 population?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): Typhoid, infective hepatitis, dysentery and gastroenteritis, are not notifiable diseases. The number of cases of these diseases reported by State/UT Health Authorities during 1981 is given in the attached Statement. The number of